



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
2	PIL/80/2020 FIXED	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. ASSAM ASSTT.S.G.I. SC, G M D A
3	WA/333/2022 FIXED	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
	WITH WA/334/2022	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C
5	WA/29/2023	SUPIARA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. N H BARBHUIYA	GA, ASSAM
6	PIL/32/2023	NOC FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM MR T CHAKRABORTY(R-4) MR K TALUKDAR (R-4) MS S SHARMA (R-4) MR A ATREYA (R-4) SC, PCB
	WITH I.A.(Civil)/3723/2023 in PIL/32/2023	M/S M M CARBON PRODUCTS PVT LTD Versus NOC FOUNDATION AND 3 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA MR A ATREYA SC, FOREST	GA, ASSAM N GAUTAM SC, PCB

7	WP(C)/7048/2023 FIXED	LAKHENDAR SINGH Versus PUNJAB NATIONAL BANK AND 5 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, PNB
8	C.Ex.App./4/2024 FIXED	M/S CENT PLY Versus COMMISSIONER CGST AND CX	MS. N UPADHYAY MR. Z ISLAM MR ANKIT KANODIA	SC, GST
9	ITA/10/2024	COMMISSIONER OF INCOME TAX (TDS), NER Versus RAMKY ECI JV	MR. S CHETIA	
10	WA/240/2024	HASMAT KHAN AND 90 ORS Versus THE STATE OF ASSAM 5 ORS	MR. D DAS SR. ADV MR S BORTHAKUR MR. J ABBAS MR. K MOHAMMED	GA, ASSAM MR B N SARMA(R-6) MS. N BARUAH(R-6) SC, REVENUE
11	WITH WA/388/2023	HIRANYA KUMAR GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. H K DEKA MR. N BORUAH MR. B D DEKA	GA, ASSAM SC, REVENUE
12	WITH WA/43/2024	HASMAT KHAN AND 96 ORS Versus THE STATE OF ASSAM AND 3 ORS. A	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM MR. N BORUAH (R4) MR. B D DEKA (R4) MR. A BHATTACHARYYA
13	WA/366/2024 CAVT. NO.08822/024, FIXED	THE COMPETITION COMMISSION OF INDIA AND 2 ORS Versus STAR CEMENT LTD	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR
14	WITH WA/367/2024 CAVT. NO. 08832/024,	THE COMPETITION COMMISSION OF INDIA AND 2 ORS Versus STAR CEMENT LTD AND 2 ORS	D DAS D GUPTA MR. M R BHARALI	DR. ASHOK SARAF GA, ASSAM MR. P DAS MR. Z ISLAM MR. P BARUAH MR. N N DUTTA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/6900/2023 FIXED	MAMON KARMOKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
2 WP(C)/3938/2024 FIXED	NIRMAL MUKHERJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL D J CHAKMA	GA, ASSAM SC, GAD SC, PWD
3 WP(C)/4177/2024 FIXED	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
WITH 4 WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
5 WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
6 WP(C)/869/2025 FIXED	RADHE CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM MR. S KATAKI, (R-6) MR P DEKA, (R-6) SC, FISHERY
WITH I.A.(Civil)/773/2025 in WP(C)/869/2025	SRI GOPAL SARKAR, Versus RADHE CHANDRA DAS,	MR. S KATAKI MR P DEKA	GA, ASSAM

ORDERS

7	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGOHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
8	I.A.(Civil)/957/2025 FIXED in WP(C)/6789/2024 WITH WP(C)/6789/2024	SRI PRANAB KUMAR DAS Versus ANANDA RAM DAS ANANDA RAM DAS Versus THE STATE OF ASSAM AND 5 ORS HEARING	MR. S KATAKI MR P DEKA MS. P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MS A DAS MS. P CHAKRABORTY SC, FISHERY GA, ASSAM SC, FISHERY
9	WP(C)/539/2018 PART-HEARD, WITH WP(C)/724/2009(D/O) AND WP(C)/1103/2009(D/O) WITH I.A.(Civil)/3087/2018 in WP(C)/539/2018	MUSHARRAF HUSSAIN Versus THE STATE OF ASSAM SHRI MINHAZ UDDIN AHMED Versus SHRI MUSHARRAF HUSSAIN AND 8 ORS.	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI DR. B U AHMED MR. A K AZAD	DR. B AHMED GA, ASSAM MR. P J PHUKAN MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9) MR. A R SIKDAR
10	WP(C)/4893/2019 PART-HEARD	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR. C K S BARUAH MR P BHARDWAJ
11	WP(C)/2933/2020 PART-HEARD, FIXED, WITH LCR, WITH AFFIDAVIT FILE, WITH CAVT 246/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.
12	WP(C)/4378/2016 WITH LCR	THE WORKMEN OF BORAJAN TEA ESTATE Versus THE MANAGEMENT OF BORAJAN T.E. and ANR.	MR.A K HALOI MS.J R THAKUR MR.S CHAKRABARTY MR.A THAKUR	MR. M. CHOUDHURY(R-1) MR. D. DOLEY (GOVERNMENT ADVOCATE (R-2) MR. N. J. CHOUDHURY(R-1) MR. P. K. MUNIR (R-1) MR. M. K. MISHRA (R-1)

13 [WP\(C\)/8276/2022](#)
FIXED

ARJUN CHANDRA BARMAN AND 3 ORS
Versus
THE INDIAN OIL CORPORATION AND 16
ORS

MR M Z AHMED
MS. B DUTTA
MR. A M DUTTA

MR. U K NAIR (R-
10,13,15,16)
MR. B CHAKRAVARTY (R-
14)
DR. R SARMAH (R-10,16)
MR. K GOGOI
MR. P MAHANTA (r-11,12)
MR. R B GOHAIN (r-11,12)
MR. A BORO (R-
10,13,15,16)
N R SURANA (R-
10,13,15,16)
MS D MAHANTA
MR A KHARSOHUM (r-
11,12)
MS. A LALA (R-14)
DY.S.G.I.
SC, TRANSPORT
SC, I O C

WITH
[I.A.\(Civil\)/480/2023](#)
in WP(C)/8276/2022

ARJUN CHANDRA BARMAN AND 3 ORS
Versus
THE INDIAN OIL CORPORATION AND 16
ORS

MR M Z AHMED
MS. B DUTTA
MR. A M DUTTA

DR. R SARMAH (R-10,16)
MR. K GOGOI
MR. P MAHANTA (r-11,12)
MR. R B GOHAIN (r-11,12)
MR A KHARSOHUM (r-
11,12)
DY.S.G.I.
SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS WILL
SIT AFTER RISING OF THIS BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Review.Pet./41/2024 FIXED, IN WP(C)/3885/2017 (D/O)	MUKESH KUMAR JHA Versus THE UNION OF INDIA AND 4 ORS.	MD R ISLAM MR D N SARMA S K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
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18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./964/2025 WITH OFFICE NOTE, FIXED	HAOPU SINGSON Versus THE STATE OF ASSAM	MR. S D ROY L HANGZO R BARMAN	PP, ASSAM
2	Bail Appln./1200/2025	RUBEL AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI	PP, ASSAM
3	Bail Appln./1203/2025	MUJIB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
4	Bail Appln./1205/2025	EUSUF ALI @ YUSUB ALI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
5	Bail Appln./1206/2025	ASHIK MIAH AND 2 ORS. Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
<u>MOTION</u>				
6	Crl.Pet./340/2025 B/O	MD MOSTAFIZUR ROHOMAN @ MUSTAFIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
7	Crl.Pet./448/2025	NIKHIL AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR P DOLEY MS S JAIN	PP, ASSAM
8	Crl.Pet./449/2025	UMESH KR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
9	Crl.Pet./450/2025	LALMAMUD BAKSA AND ANR Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN	PP, ASSAM
10	Crl.Pet./452/2025	AMIR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A S AKAND AKBOR MOZUMDER	PP, ASSAM
11	AB/906/2025	RANUJ KUMAR DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
<u>ADMISSION</u>				

12	Crl.Pet./1283/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJEEV MUNDLE Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BIPUL BEDANT MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
13	Crl.Pet./1577/2024 FIXED	SRI SOURAV AGARWAL AND ANR Versus THE STATE OF ASSAM AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	MR. SAILENDRA DEKA(R-2) MR. JITENDRA DAS (R-2) PP, ASSAM
14	Crl.Pet./52/2025 FIXED	HARSING KRO Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
15	Crl.Pet./114/2025 FIXED	HUMAN GOGOI Versus THE STATE OF ASSAM ANA ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR B SHARMA (R-2) PP, ASSAM MR. M HASSAN(R-2)
16	Crl.Pet./184/2025 FIXED	NASER KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
17	Crl.Pet./197/2025	ASHOK KUMAR NARJARY Versus MAZAHERUL HOQUE	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	MR D GOSWAMI MR K BARMAN A SARMA MR S AFRIDI
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./114/2024 WITH CASE RECORD(SCANNED COPY)	KIYEKA AYEMI Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
19	Bail Appln./3024/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
20	Bail Appln./125/2025 WITH OFFICE NOTE, FIXED	MINNAS ALI Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
21	Bail Appln./468/2025 WITH CASE RECORD(SCANNED COPY)	SMT PRIYANKA DAS Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
22	Bail Appln./566/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HAZRAT ALI Versus THE STATE OF ASSAM AND ANR.	SWATI B BARUAH (TG) MR I AHMED	MR. R P SARMAH (R-2) MR M R ADHIKARI (R-2) MS M BORAH (R-2) PP, ASSAM
23	Bail Appln./567/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MAINUL HOQUE ISLAM @ MD MAINUL ISLAM @ HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MAHIBUR RAHMAN (R-2) MS ASFIA AHMED (R-2) PP, ASSAM
24	Bail Appln./572/2025 FIXED	SRI PALASH KONCH Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
25	Bail Appln./663/2025	SAHANUR ALI Versus THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM
26	Bail Appln./682/2025 FIXED	MD NASIR UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. S RAHMAN MR T RAJBONGSHI	PP, ASSAM
27	Bail Appln./725/2025 FIXED	SRI SUSHIL BHUMIJ Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
28	Bail Appln./890/2025 FIXED	PRABHAT BARMAN Versus THE STATE OF ASSAM	MS. B DEVI	PP, ASSAM
29	Bail Appln./899/2025 WITH CASE RECORD(SCANNED COPY), FIXED	NAYMUL HOQUE Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

BAIL HEARING

30	AB/2995/2024 FIXED	CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
31	AB/3313/2024 FIXED	ALTAF ALI @ ALTAF HUSSAIN Versus STATE OF ASSAM	MR. SURAJIT DAS MS SURAYA RAHMAN	PP, ASSAM
32	AB/3/2025 FIXED	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM
33	AB/95/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
34	WITH AB/97/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
35	WITH AB/99/2025	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
36	AB/96/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
37	WITH AB/98/2025	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
38	WITH AB/100/2025	BISHAL TAMANG Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
39	AB/162/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AFZAL @ AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR S C DAS P BURAGOHAIN MR A.SARKAR MR. C. SHIL D R BONGSHIARY B SARKAR	PP, ASSAM
40	AB/502/2025 FIXED	SHAHJAHAN ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. P PATHAK MR. A ROSHID MS. T BEGUM	PP, ASSAM
41	AB/505/2025 FIXED	MD JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
42	AB/721/2025 FIXED	ABUL HOSEN @ ABUL HUSSAIN Versus THE STATE OF ASSAM	MR. M HOSSAIN S KHAN	PP, ASSAM
43	AB/729/2025 FIXED	ESATON NESSA @ SETON KHATUN Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
44	AB/745/2025 FIXED	SAHANUR SHEIKH Versus THE STATE OF ASSAM	MR. N J DUTTA MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
45	AB/893/2025 FIXED	SHRI NAVIN CHAMARIA Versus THE STATE, THROUGH CBI	MR. G AGARWAL	DY.S.G.I.

ORDERS

46	Crl.Pet./144/2025 FIXED	ISMILE ALI Versus JILI BEGUM	MR S DAS MR. S A HUSSAIN MR D J HALOI	
47	Crl.Pet./289/2025 FIXED	MR PRANJAL MEDHI AND ANR Versus SMTI RAMALA DAS AND 4 ORS	MR S P DAS MR. ANGSHUMAN DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
48	Crl.Pet./298/2025 FIXED	ABUL HASHEM KANDAKER ALIAS ABUL HASEM KHANDAKAR Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
49	Crl.Pet./371/2025 FIXED	GEETA TISSOPI, Versus SMT SIKA PHANGCHOPI,	MR. R BORA MS R MEDHI	

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/247/2025 FIXED, WITH LCR	MD. AZIZUL HOQUE @ AZIZUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR. T AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 WP(C)/1355/2025 FIXED	MD ROFIQUL ISLAM @ RAFIKUL ISLAM, Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM MD. ANARUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/1359/2025 FIXED	JYOTSNA DAS Versus THE UNION OF INDIA AND 4 ORS.	MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4 WP(C)/1364/2025 FIXED, WITH LCR	MUSSTT. JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S K SINGHA MR. M K NEOG	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5 WP(C)/1460/2025 FIXED	MD ABDULLAH Versus THE UNION OF INDIA	MS. G BORAH MS L BARUAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6 WP(C)/1485/2025 FIXED	HEZLINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS S S ZIA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
ADMISSION			
7 WA/48/2025 PART-HEARD, FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION Versus THE COMMISSIONER AND SECRETARY	MR V HANSARIA MR. M K CHOUDHURY MR M J QUADIR MS S AHMED MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH SC. MEDICAL

8	WP(C)/8771/2018 FIXED, WITH ALL THE DOCUMENTS FILE (ONE FILE)	MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR	GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI
9	WP(C)/635/2025 FIXED, WITH LCR	ROKMAN KHAN Versus THE UNION OF INDIA AND ORS	MR. R ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/945/2025 FIXED	MD. SHIRAJ ALI Versus THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/1137/2025 FIXED, WITH LCR	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
	WITH I.A.(Civil)/585/2025 in WP(C)/1137/2025	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
HEARING				
12	WA/157/2017 IN WP(C)/1813/2010 (D/O)	MD ABUL KALAM @ ABUL KAMAL and 6 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
13	WP(C)/652/2018	RICHARD SANGYUNG Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM MR. K GOSWAMI MS. D D BARMAN, ADDL. SR. GOVT. ADV. SC, DIMA HASAO
14	WP(C)/3304/2021 FIXED, WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/6509/2021 WITH LCR	MUSST. MONOWARA BEGUM @ MANUWARA @ MANOBARA Versus THE UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WA/353/2022 CAVT. NO.11912/022, WITH LCR	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR

17	WA/142/2023 FIXED	THE INDIAN INSTITUTE OF TECHNOLOGY Versus DIPANKAR DAS AND 5 ORS.	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) RESPONDENT IN PERSON(R-1) SC, U G C
18	WITH WA/350/2022	SUNIRMAL BHATTACHARJEE Versus THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	RESPONDENT IN PERSON (R-6) RESPONDENT IN PERSON (R-6) MS. B CHOUDHURY (r-3) MR. S K MEDHI MR. P. CHOUDHURY (r-3) SC, IITG DY.S.G.I. SC, U G C
19	WA/265/2023 FIXED	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	MR S DUTTA (R-1-3-5-49,51, 52,54-69,7-87,89,103, 105-117,11-126,128-145, 148,159) MS. I DAS (R-1-3,5-49,51, 52,54-69,71-87,89,103, 105-117,119-126,128-145, 148,159,161-163,172-177) GA, MIZORAM
	WITH I.A.(Civil)/1958/2023 in WA/265/2023	UNION OF INDIA Versus LALMALSAWMI	MR. B CHAKRAVARTY MR. S K MEDHI	GA, MIZORAM
20	WITH WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL GA, MIZORAM
	WITH I.A.(Civil)/2377/2023 in WA/320/2023	THE UNION OF INDIA AND 4 ORS. Versus LALTHANSANGI SAILO AND 4 ORS.	MR. S K MEDHI	GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1152/2025 WITH OFFICE NOTE, FIXED	AMAD UDDIN TAPADAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./2656/2024 WITH CASE RECORD(SCANNED COPY)	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./626/2025 WITH CASE RECORD(SCANNED COPY)	ARUP DAS Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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20)	MR H GUPTA	21-04-2025	To	22-04-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/202/2022 WITH LCR 3 FILES. P.B-2. FIXED. in CrI.A./81/2022	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	PP, ASSAM
	WITH CrI.A./81/2022	SAJIKUL HAQUE @ APU Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR A NATH(R-2) DR ANKIT TODI(R-2) PP, ASSAM
2	Cont.Cas(C)/5/2025 PERSONAL APPEARANCE AT 10.30 AM. FIXED.	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MS S K GUPTA	
3	WITH Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
	WITH I.A.(Civil)/1939/2024 in Mat.App./20/2024	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. P MAJUMDAR
HEARING				
4	CrI.A./142/2017 WITH LCR 6 FILES. P.B-2.	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM

	WITH I.A.(CrI.)/655/2024 in CrI.A./142/2017	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.P K DAS MR.A CHOUDHURY	PP, ASSAM PP, ASSAM
5	WITH CrI.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
6	Mat.App./17/2021 WITH TCR. FIXED.	XXXXXXX Versus XXXXXXX	MR R DHAR MR. D P BORAH MS. M DAS MS. S BORO MR B PAUL	MS. S B CHOUDHURY MR. S K DAS MR. N R AHMED
7	Mat.App./16/2022 WITH TCR . FIXED.	XXXXXXX Versus XXXXXXX	MR. B C DAS MR. S H RAHMAN MS. I DAS	MR. M J BARUAH MS B MAJUMDER MS M NEOG
8	CRL.A(j)/83/2022 2 Y 10 M 27 D :WITH LCR 4 FILES. P.B-2. FIXED.	GOBIN PAIK Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	MR. N GOGOI, AMICUS CURIAE FOR R-2 PP, ASSAM
9	CrI.A./162/2022 WITH LCR 6 FILES, P.B.-2	ATOWAR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	PP, ASSAM
10	Mat.App./59/2023 WITH LCR + MOBILE HANDSET IN A BOX. FIXED.	XXXXXXX Versus XXXXXXX	MR K L GUPTA MR KRISHNANGSHU B	MR. S K GHOSH MS F AHMED
	WITH I.A.(Civil)/3057/2024 in Mat.App./59/2023	XXXXXXX Versus XXXXXXX	MR. S K GHOSH	MR K L GUPTA
11	CrI.A./11/2024 WITH LCR 4 FILES. P.B-2. FIXED.	PASHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MRS. B GOGOI MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	MS. S G BARUAH, AMICUS CURIAE (R-2) PP, ASSAM
	WITH I.A.(CrI.)/1237/2024 in CrI.A./11/2024	PASHAN ALI Versus THE STATE OF ASSAM AND ANR	MD. S Z B AKLAS MD. S Z B AKLAS MR. A M S MAZUMDER MS M BORAH	PP, ASSAM
12	CrI.A./40/2024 WITH LCR 4 FILES, P.B-2	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM
	WITH I.A.(CrI.)/134/2024 in CrI.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/1059/2025 FIXED in WP(C)/3874/2024 WITH WP(C)/3874/2024	ALOK KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BORA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM
		ALOK KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	I.A.(Civil)/1641/2022 FIXED in WP(C)/2689/2020 WITH WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS Versus KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
		KHIRODA DAS Versus THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR. S P CHOUDHURY (R-5,6,7) MR K DAS (R-1 TO 4) MS B DEVI (R-5,6,7) MS. M BORA (R-5,6,7) DR. B. C. BORAH (R-5,6,7)
3	WP(C)/5048/2023 FIXED	KALPANA BORAH AND 527 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH SC, FINANCE
4	WP(C)/2467/2024 FIXED	TRIBHUWAN ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. S C KEYAL	SC, AG SC, INDUSTRIES AND COMMERCE SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
5	WP(C)/3065/2022 PART-HEARD, FIXED	ZULFIQUAR ALI Versus THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.

6	WITH WP(C)/556/2022	M/S BHARAT SANCHAR NIGAM LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. V K CHOPRA MS S PATOWARY	MR. S C KEYAL MS G HAZARIKA, SC, GST MR. K GOGOI (r-1) MR. K GOGOI (r-1) ASSTT.S.G.I.
7	WITH WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
8	WITH WP(C)/3402/2022	M/S GTPL V AND S CABLE PVT LTD Versus UNION OF INDIA AND ANR	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
9	WITH WP(C)/4376/2022	HEMANTA SARMAH Versus THE UNION OF INDIA AND 2 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
10	WITH WP(C)/5163/2022	GREEN VALLEY DIAGNOSTICS AND HOSPITALS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	DR. ASHOK SARAF MR. S R GOGOI MR. S CHETIA MR. J P MORE	SC, GST
11	WITH WP(C)/5236/2022	SAMUJJAL PHUKAN Versus THE UNION OF INDIA AND 2 ORS	MR. S CHETIA MR. J P MORE	ASSTT.S.G.I.
12	WITH WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA ASSTT.S.G.I.
13	WITH WP(C)/6166/2022	M/S TECHNOCOM Versus UNION OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	SC, GST
14	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.
15	WITH WP(C)/1580/2023	VINAY BHARDWAJ Versus THE UNION OF INDIA AND 3 ORS	MR B AGARWAL MR A KAKOTI MR. D SARAF MR. S S GUPTA	SC, GST MR H GUPTA DY.S.G.I.
16	WITH WP(C)/1847/2023	NIRMAL KUMAR SHARMA Versus THE UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, GST
17	WITH WP(C)/1136/2024	M/S FRONTIER CONSTRUCTION COMPANY Versus UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, GST DY.S.G.I.
18	WITH WP(C)/6615/2024	M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, GST DY.S.G.I.
19	WP(C)/111/2022 FIXED	MANJUWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A MANNAF MD A S ALI MD. K ALI	SC, HEALTH AND F W SC, FINANCE

20	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
21	WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
22	WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI
23	WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022	GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E	MR J I BARBHUIYA MR A HOSSAIN	GA, ASSAM SC, BTC
23	WP(C)/2537/2024 FIXED	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	GA, ASSAM
24	WITH WP(C)/7743/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 2 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
25	WP(C)/3125/2024 FIXED	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM
	WITH I.A.(Civil)/170/2025 in WP(C)/3125/2024	THE STATE OF ASSAM AND 2 ORS Versus MOONSOON BARKAKOTI AND 4 ORS	DIPANKAR NATH	MR. J PATOWARY
HEARING				
26	WP(C)/2393/2012 PART-HEARD, WITH WP(C)/2346/2008(D/O) AND WA/211/2013(D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
27	WP(C)/854/2016 PART-HEARD	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
28	WP(C)/5247/2022 PART-HEARD	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
29	WP(C)/434/2015	JAGADISH CHANDRA CHANDA Versus THE GENERAL MANAGER, M/S RKE-SHIMRAY (JV)	MR.R BORPUJARI MR.D J KAPIL	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2)
30	Arb.P./14/2024	Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(CrI.)/18/2025	SRI KHANJIT DAS @ HONJIT DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM GA, AP
2	Crl.Rev.P./125/2025	UTPAL CHANDRA DAS Versus MONGOLI DAS	MR. T A CHOUDHURY J NABI	
3	Crl.Rev.P./127/2025	DIMPI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION				
4	Crl.Pet./208/2018 FIXED	M/S. DPM BONDED WAREHOUSE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BORA(SR. ADV) MS. C CHOUDHURY MS P DASGUPTA	MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT.
5	Crl.Pet./1199/2018 FIXED	PRANABIKA MAHANTA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
6	Crl.Pet./192/2022 FIXED	DILIP BHATTACHARJEE Versus SMTI. MONIDEEPA BHATTACHARJEE	MR. S K GHOSH MS F AHMED	MS. L WAJEEDA MR. M H SAIKIA MR. R I BHUYAN MR. M H MAZARBHUIYA
7	Crl.Pet./1002/2023 FIXED	NITAI CH RAY Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
8	Crl.Pet./1067/2023 WITH LCR 2 FILES(SCANNE COPY), B/O	SWARUP CHANGKAKOTY AND 7 ORS. Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN	MR. S R GOGOI(R-2) MS B DUTTA(R-2) MR. C SARMAH(R-2) J SAIKIA (R-2) PP, ASSAM
9	Crl.Rev.P./461/2024 FIXED	BULBUL HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY MR S A BARBHUYAN	PP, ASSAM
10	Crl.Rev.P./50/2025 FIXED	SAMUDRA KAKATI Versus THE STATE OF ASSAM	A B T HAQUE MR. B. KUMAR B DUTTA	PP, ASSAM

11	Crl.A./127/2025 WITH I.A.(Crl.)/362/2025 in Crl.A./127/2025	FULJAR ISLAM ALI @ MD ISLAM ALI Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. R ISLAM MR. M S MONDAL	PP, ASSAM
12	Crl.A./128/2025 WITH I.A.(Crl.)/365/2025 in Crl.A./128/2025	FULJAR ISLAM ALI @ MD ISLAM ALI Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. R ISLAM MR. M S MONDAL	PP, ASSAM
12	Crl.A./128/2025 WITH I.A.(Crl.)/365/2025 in Crl.A./128/2025	ABZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
13	Crl.A./129/2025 WITH I.A.(Crl.)/367/2025 in Crl.A./129/2025	ABZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD T AHMED	PP, ASSAM
13	Crl.A./129/2025 WITH I.A.(Crl.)/367/2025 in Crl.A./129/2025	SMTI. BHAN SAIKIA Versus THE STATE OF ASSAM	MR. U K DAS	PP, ASSAM
14	Crl.A./131/2025 B/O WITH I.A.(Crl.)/369/2025 in Crl.A./131/2025	RAHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
14	Crl.A./131/2025 B/O WITH I.A.(Crl.)/369/2025 in Crl.A./131/2025	RAHIM ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
15	AB/140/2025 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<u>ORDERS</u>				
16	Crl.Pet./341/2021 B/O WITH I.A.(Crl.)/371/2021 in Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
16	Crl.Pet./341/2021 B/O WITH I.A.(Crl.)/371/2021 in Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
17	I.A.(Crl.)/194/2024 WITH LCR 4 FILES, FIXED in Crl.A./189/2023 WITH Crl.A./189/2023	DHIRAJ DEY, Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
17	I.A.(Crl.)/194/2024 WITH LCR 4 FILES, FIXED in Crl.A./189/2023 WITH Crl.A./189/2023	GITA BONIA Versus THE STATE OF ASSAM AND ANR.	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI MS. K DAS	PP, ASSAM
18	I.A.(Crl.)/749/2024 WITH LCR 5 FILES, OFFICE NOTE in Crl.A./255/2024 WITH Crl.A./255/2024	GITA BONIA Versus THE STATE OF ASSAM AND ANR.	MR. A R SHOME MR A J GHOSH	PP, ASSAM
18	I.A.(Crl.)/749/2024 WITH LCR 5 FILES, OFFICE NOTE in Crl.A./255/2024 WITH Crl.A./255/2024	MD. MAKHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	MS. M K BROWN, AMICUS CURIAE (R-2) PP, ASSAM
19	I.A.(Crl.)/819/2024 WITH LCR 4 FILES, FIXED in Crl.A./115/2024	MD. MAKHAN ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	MS. M K BROWN, AMICUS CURIAE(R-2) PP, ASSAM
19	I.A.(Crl.)/819/2024 WITH LCR 4 FILES, FIXED in Crl.A./115/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM

	WITH Crl.A./115/2024	SHAHJAHAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR SAURADEEP DEY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
20	I.A.(Crl.)/1002/2024 FIXED in Crl.Pet./557/2024 WITH Crl.Pet./557/2024	RUMI SHARMA Versus SAUMENDRA SARMAH	MR. A SARMAH MS. N KALITA MS. M MEDHI	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
21	Crl.Pet./1591/2024 B/O	SAUMENDRA SARMAH Versus RUMI SHARMA SUMAN DEVI MAHATO Versus THE STATE OF ASSAM AND ANR	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MR U CHAUDHURY MR. ABHIJIT MENA MR. S BASUMATARY RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	MR. A SARMAH MS. N KALITA MS. M MEDHI PP, ASSAM
22	Crl.A./43/2025	KAMAR UDDIN @ KAMARUDDIN Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
	WITH I.A.(Crl.)/106/2025 in Crl.A./43/2025	KAMAR UDDIN @ KAMARUDDIN Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM
23	Crl.Rev.P./63/2025 WITH LCR 2 FILES, FIXED	DR SNEHANGSHU SUBHRAM CHELLENG Versus SMTI MAINU HAZARIKA,	MR. R K BORAH MR. A DHAR S KACHARI	
24	Crl.Rev.P./70/2025 FIXED	RAJ KUMAR NUNIA Versus PRIYOLAL GOALA	MR. A Z AHMED	
25	I.A.(Crl.)/306/2025 WITH LCR 5 FILES, FIXED in Crl.A./143/2024 WITH Crl.A./143/2024	MD ALAL UDDIN Versus THE STATE OF ASSAM	MR. B BARUAH	PP, ASSAM
26	I.A.(Crl.)/363/2025 in Crl.A./2148/2025 WITH Crl.A./2148/2025 (Filing Number)	ALAL UDDIN Versus THE STATE OF ASSAM. UNION OF INDIA Versus SAHADEB DEBNATH AND ANR	MR. B BARUAH MRS. S D DEKA MR U RONGPI MR. M K BORO	PP, ASSAM
		UNION OF INDIA Versus SAHADEB DEBNATH	MRINAL KUMAR BORO	
HEARING				
27	Crl.Rev.P./433/2011 WITH LCR 4 FILES, FIXED	MD. NUR ISLAM Versus THE STATE OF ASSAM	MR.S BANIK MR.M HASHAN	PP, ASSAM
28	Crl.Rev.P./444/2011 WITH LCR 1 FILE, FIXED	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MS.S KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR B ACHARYYA MR.M MALAKAR PP, ASSAM MR.S C CHAKRABORTY MR.H A SARKAR
29	Crl.Rev.P./365/2012 WITH LCR 3 FILES, FIXED	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MS. R CHOUDHURY (AMICUS CURIAE) MR.S SINHA MR. S B PRASAD	PP, ASSAM
30	Crl.Rev.P./565/2012 WITH LCR 3 FILES, FIXED	DILOWAR HUSSAIN Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	PP, ASSAM
31	Crl.A./65/2013 WITH LCR 2 FILES, FIXED	KRISHNA BARUAH, Versus PANKAJ BORAH,	MR. P P BARUAH	MR H R A CHOUDHURY MS.R CHOUDHURY A ALAM

32	Crl.Rev.P./76/2013 WITH LCR 6 FILES, FIXED	TIKHAR NATH @ INDRESHWAR NATH and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MR.P P DUTTA	PP, ASSAM
33	Crl.A./137/2013 WITH LCR 6 FILES, OFFICE NOTE, FIXED	M/S GYANCHAND HULASCHAND Versus KAMAKHYA NARATYAN PANDEY and ANR	MRG P BHOWMIK MR.R HAZARIKA	MR.R ISLAM MR.R DE MS.N MITRA PP, ASSAM
34	Crl.Pet./1310/2018 FIXED	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
35	Crl.Pet./51/2020 WITH LCR 5 FILES(SCANNED COPY), FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ED
36	WITH Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGOHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. R SARMA(R 2) MR. D K BAIDYA MS. P BARMAN(R 2) MR. V A CHOWDHURY
37	WITH Crl.Pet./608/2021	NILANJAN DAS Versus THE ENFORCEMENT DIRECTORATE	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	SC, ED
38	Crl.Pet./90/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	MD. S ALOM MS. A BEGUM MR. M S ALAM
39	I.A.(Crl.)/215/2021 WITH LCR 5 FILES, FIXED in Crl.A./98/2021 WITH Crl.A./98/2021	AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	PP, ASSAM
40	Crl.Rev.P./20/2022 WITH LCR 3 FILES, FIXED	AJIJUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER M J ABEDIN	MR. B U LASKAR (R-2) PP, ASSAM
41	Crl.A./324/2022 2 Y 6 M 0 D :WITH LCR 4 FILES, P.B.-1, OFFICE NOTE, FIXED	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR H K J AHMED MR A TALUKDAR MR S M ABDULLAH P MR. DITUL DAS MR. S RAHMAN MD R ISLAM MS R R MUZIB MR S N KRISHNATRAYA MR R YASIN MS A PAYENG MS TINLUNG	MR T H HAZARIKA (R-2) MR. A GANGULY (R-2) MR S P DAS (r-2) MS. M DAS (R-2) MR M CHETIA (R-2) MR A RASHID (R-2) MR. K ISLAM (R-2) MR T CHHETRI (R-2) MR N AHMED (R-2) MR. A DEKA (r-2) MS C BORA (r-2) PP, ASSAM MS. S BAISHYA (r-2)
42	Crl.Rev.P./341/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	MD. IKRAMUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM
43	Crl.Rev.P./393/2022 WITH LCR 4 FILES, FIXED	M/S RAJIB STEEL FABRICATION BHADHARA KRISHI PAM NIGAM AND ANR. Versus CHANDRA HANDIQUE	MR. M HOSSAIN MD A WADUD MR. J ABBAS MR S A BARBHUYAN MR. B HUSSAIN	MR. SURAJIT DAS MR. A W AMAN MS. SURAYA RAHMAN MR. SARFRAZ NAWAZ MR. S T ADNAN PP, ASSAM
			MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN

WITH
[I.A.\(CrI.\)/400/2022](#)
in CrI.Rev.P./393/2022

M/S RAJIB STEEL FABRICATION
BHADHARA KRISHI PAM NIGAM AND
ANR.

MR S CHAUHAN
MR. A R SHOME
MR A J GHOSH

Versus

CHANDRA HANDIQUE

MANOJ SHARMA

Versus

THE STATE OF ASSAM AND ANR

MR. S K SINGH
MR B PUSHILAL

MS B R A SULTANA (LEGAL
AID COUNSEL FOR R-2)
PP, ASSAM

44 [Crl.Rev.P./550/2022](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED

45 [Crl.Pet./457/2024](#)
WITH LCR 1 FILE(SCANNED
COPY), FIXED

BISWAJYOTI DEB ROY

Versus

THE STATE OF ASSAM AND ANR

MR. R ALI
MR M Z SHAH

MR. D HUSSAIN (R-2)
MR. R A MAZUMDER (R-2)
MS. S DAS (R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2902/2016 FIXED	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.A A HUSSAIN	SC, AG MR. R K TALUKDAR (R-3) SC, HIGHER EDUCATION
2 WP(C)/2227/2019 FIXED	NITYANANDA SARKAR AND 69 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE
3 WITH WP(C)/6268/2024	SUBHAS ROY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MS D MAHANTA MR SHREYAS DAS MR N K SARMA B SAIKIA	SC, ELEM. EDU SC, BTC
4 WP(C)/7135/2021 FIXED	MOUCHAM ALAM MOUSTAFA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, ELEM. EDU
5 WP(C)/8147/2022 FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
6 WP(C)/4355/2023 FIXED	BHARAT CHANDRA TALUKDAR Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR. U K NAIR MR. T DEURI MR. M MAHANTA MR. S CHOWDHURY MR. M P SARMA MS A DAS MS. L WANGSA	MR. S K GOSWAMI (10) MR. I ALAM MR. N J KHATANIAR MR N SARMA (10) MR H BARUAH MR. B K GOSWAMI (10) SC, N C T E SC, BTC SC, EDU SC, G U

7	WITH WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	MR. T DEURI(R-9) MR. M MAHANTA (R-9) MR. R PHUKAN (r-1) MR. P TALUKDAR (r-1) MR. R MAHANTA MR. S CHOWDHURY (r-9) SC, N C T E MR. LENTSO (r-9) MS A DAS(R-9) MS. L WANGSA(R-9) SC, SEC. EDU. SC, BTC SC, G U
8	WITH WP(C)/6381/2024	TULASHI RABHA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. T DEURI (R-8) MR. M MAHANTA(R-8) MR. N J GOGOI(R-5) MS A DAS(R-8) MS. S DEB (R-5) MS. L WANGSA(R-8) SC, SEC. EDU. SC, BTC SC, G U
9	WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
10	WP(C)/5412/2024 FIXED	ROMESH CH CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, SEC. EDU. SC, SEBA SC, FINANCE DY.S.G.I.
11	WP(C)/1086/2025 FIXED	GAUTAM DEKA AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA	
12	WP(C)/1188/2025 FIXED	ABINASH DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU SC, HIGHER EDU MR. K P PATHAK SC, U G C
<u>ORDERS</u>				
13	Cont.Cas(C)/424/2017 B/O	NABAMI CHETIA Versus PRITAM SAIKIA and ORS	MR.A K MAHESWARI	MR S M T CHISTIE(R-3,4) MR. R MAZUMDAR(R-3,4) MR.B TALUKDAR(R-2) MR.N SARMA(R-1) MR.D SAIKIA(Sr.Adv.)(R-2,4,3)(R-1)
14	Cont.Cas(C)/643/2023 FIXED	BIJU DEVI AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	MR. D SAIKIA (R-2) MR. U SARMA (R-2) MS K DAS (R-2)
15	Cont.Cas(C)/132/2025 FIXED	DR SARANGADHAR BARAL Versus NARAYAN KONWAR AND 4 ORS.	MR. M DEKA MR D K ROY MS. J BATHARISA	MR. B GOGOI(R-3) MR. K K HANDIQUE(R-5) MR P NAYAK(R-3) MR D SHARMA(R-5) MR. M KALITA(R-5) MR A CHALIHA (R-3) R M BAROOAH(R-3)
16	I.A.(Civil)/713/2025 FIXED in WP(C)/3782/2022 WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE BAR COUNCIL OF INDIA HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MS. P SAHARIA C SARMA MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, G U SC, U G C SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U

HEARING

17	WP(C)/4151/2017 PART-HEARD	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
	WITH			
18	WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
19	WP(C)/6667/2010	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
20	WP(C)/2795/2020 FIXED	MITALI DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
21	Crl.Pet./74/2021 WITH LCR 4 FILES, FIXED	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
	WITH			
22	Crl.Rev.P./107/2018	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
23	WP(C)/6721/2022	HILAL UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S DASGUPTA MS S DASGUPTA	SC, FINANCE SC, EDU
24	WP(C)/8202/2022	DIPIKA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
25	WP(C)/1321/2023	AZHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. J BEGUM	SC, ELEM. EDU SC, SSA SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
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20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TOP OF THE LIST</u>			
1 RSA/9/2009 (HEARING), WITH LCR, FIXED	NANEE BARUAH Versus ON THE DEATH OF DEENA NATH BARUAH, HIS LEGAL HEIRS and ORS	MR.B C DAS MR. D MOZUMDER MS.M CHOUDHURY MR. P HAZARIKA MR.A GOGOI MR. S BISWAS	MR.B D KONWAR MR.S R GOGOI MR.R KALITA
<u>MOTION</u>			
2 CRP(IO)/149/2025 B/O	MD SABJE ALI Versus MD. ALLALUDDIN	MR F U BARBHUIYA MR. H ALI MS S DAS B BARMAN	
<u>ADMISSION</u>			
3 CRP/174/2023 (AT 2:00 PM), PART-HEARD, FIXED, WITH LCR	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR M SAHEWALLA MS. S. TODI MR D DAS MS G DUGAR	MR. D C C PHUKAN T KAKATI
4 CRP/13/2025 FIXED	SMTI. TRISHNA HAZARIKA AND ANR Versus DEBOL KRISHNA NATH	MR. S SAHU MS A ROY	MR. S C BISWAS(R-1) MR. A IKBAL(R-1) MS A BORAH (R-1)
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
5 RSA/5/2025 FIXED	NARENDRA NATH SARMA AND 6 ORS Versus NAGEN CHOUDHURY AND ORS	S ALI MR. S D PURKAYASTHA MR S P DAS MR. N DAS MR. A IKBAL MS S.S.BORA MS C BORA	

WITH
[I.A.\(Civil\)/165/2025](#)
in RSA/5/2025

NARENDRA NATH SARMA AND 6 ORS
Versus
NAGEN CHOUDHURY AND ORS

S ALI
MR. S D PURKAYASTHA
MR S P DAS
MR. N DAS
MR. A IKBAL
MS S.S.BORA
MS C BORA

ORDERS

- | | | | | |
|---|--------------------------------------|---|-----------------------------|--|
| 6 | CRP/26/2025
FIXED | ON THE DEATH OF HARI PRASAD
DOWERAH HIS LEGAL HEIRS NAMELY SRI
AMRIT DOWERAH
Versus
TATA TEA LTD | MR. S SAHU
MR. M J GOGOI | MS. M DEVI(R-1,2,3)
MR. A DAS (R-1,2,3) |
|---|--------------------------------------|---|-----------------------------|--|

HEARING

- | | | | | |
|---|---|---|-----------------------------|--|
| 7 | RSA/79/2014
CAVT. NO. 1440/2013
PART-HEARD, WITH LCR, FIXED | LALIT KALITA
Versus
ON THE DEATH OF SATISH CHANDRA
SARMA, HIS LEGAL HEIRS SMTI GAYATRI
DEVI and ORS, | MR.D MOZUMDER
MR.P BORAH | MR. N BORAH (r-
1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
MR. N BORAH (r-
1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
MR H MAZUMDER (r-
1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
MR H MAZUMDER (r-
1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) |
|---|---|---|-----------------------------|--|

WITH
[MC/744/2014](#)
in RSA/79/2014

LALIT KALITA
Versus
SMTI GAYATRI DEVI and 12 ORS,

MR.A DHAR
MS.C DAS
MRK K DAS
MR.B KALITA
MS.N UPADHYAY

MR.B N SARMA
MR.G SARMA
MS.D DAS
FOR CAVEATOR

- 8
- [RSA/80/2014](#)
- WITH LCR
CAVT. NO. 1439/2013

LABANYA KUMAR DAS
Versus
ON THE DEATH OF SATISH CHANDRA
SARMA, HIS LEGAL HEIRS SMTI GAYATRI
DEVI and ORS,

MR.D MOZUMDER
MR.A DHAR
MR.P BORAH
MS.C DAS
MRK K DAS
MR.B KALITA
MS.N UPADHYAY

MR.B N SARMA
MR.H K DEKA
MR. N BORAH
MR. N BORAH
MR.B DEKA
MS.D DAS
MR H MAZUMDER
MR H MAZUMDER
FOR CAVEATOR

WITH
[MC/746/2014](#)
in RSA/80/2014

LABANYA KUMAR DAS
Versus
GAYATRI DEVI and 12 ORS.

MR.A DHAR
MS.C DAS
MRK K DAS
MR.B KALITA
MS.N UPADHYAY

MR.B N SARMA
MR.G SARMA
MS.D DAS
FOR CAVEATOR

- | | | | | |
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| 9 | RSA/227/2005
WITH LCR | ON THE DEATH OF AKONMAN CHUTIA
HIS LEGAL HEIRS SMTI NANOI
CHUTIA(WIFE) and ORS
Versus
NRIPEN BORAH and ORS | D C MAHANTA
T J MAHANTA
MR.A JALLAN | MS.B CHOUDHURY
R PHUKAN
M PHUKAN
R GOGOI
MR.A BANERJEE
MRSR PHUKAN
MS.G BARUAH |
|---|--|---|---|--|

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|----|---|--|--|---|
| 10 | RSA/8/2010
WITH LCR, FIXED | ON THE DEATH OF RAM HARI
BHATTACHARJEE, HIS LEGAL HEIRS-SMTI
KALPANA BHATTACHARJEE
Versus
RENUKA ACHARJEE and ORS | MR.P K DEKA
MR.R SARMA
MR.A GANGULY
MR.H DEKA
MR.L K BARUAH
MR.M BURAGOHAIN | MR.I A TALUKDAR
MS.M MALLIK
MR.N AMIN |
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| 11 | RSA/105/2012
WITH LCR, FIXED | MAHENDRA BORDOLOI @ NATH
BORDOLOI
Versus
BIMAL CHANDRA BORA and 10 ORS | MR.R SARMA
MS.K D SARMAH
MRS.G M D BAISHYA | MR.A R SHOME
MR.S CHAUHAN
MR.S CHOUHAN |
|----|---|--|--|--|

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| 12 | RSA/124/2014
WITH LCR, FIXED | IKBAL HUSSAIN and 3 ORS.
Versus
TEJER ALI | MR.A IKBAL
MR.S ALI
MR.G BORDOLOI | MR.P P DAS
MR M AHMED
MR. A HUSSAIN
A. K. KANU
MR A. ALI
MR.P RAJBANSHI
MR. P M DEKA |
|----|---|--|---|--|

13	RSA/232/2015 WITH LCR, FIXED	SRI SIDDHESWAR DAS Versus SRI SHANKAR GHOSH and 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)
14	RSA/201/2016 WITH LCR, B/O	MAKADDAS ALI Versus ON THE DEATH OF MD KAMAL UDDIN, HIS LEGAL HEIRS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	MS.R CHOUDHURY MS.N BEGUM
15	RSA/140/2017 (AT 2:00 PM), WITH LCR, FIXED	ON THE DEATH OF MISSION DAS HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF SUBODH KUMAR ROY, HIS LEGAL HEIRS and 11 ORS,	MR.S P CHOUDHURY MR. A ALI MS. K LAHKAR	MR H R A CHOUDHURY MRS. R CHOUDHURY MS. S S ZIA
16	RSA/56/2020 WITH LCR	MUSSTT. SAHIDA BEGUM Versus SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
17	RSA/191/2022 WITH LCR	PRANITA DEVI NATH @ PRANITA DAS AND ANR . Versus BHABANANDA KALITA AND ANR .	MR M AHMED MR. M HUSSAIN MR A. ALI N. CHOUDHURY	DR G J SHARMA (LEGAL AID COUNSEL FOR R-2 & 3) MR. N HAQUE (R1) MR. A K AZAD (R1) MR. S R BARBHUIYA (R1) MR M HUSSAIN (R1)
18	RSA/146/2023 WITH LCR, FIXED	BISWAJIT DEB AND 4 ORS. Versus PARUL BALA DEB AND 3 ORS.	MR. S K GHOSH MR. K MIRA	MR. A K PURKAYASTHA (r- 1,2,3,4) MR. M K MAJUMDAR (r-1,2,3,4) MR. B K SEN MR. A H ALAMGIR (R-1,2,3 AND 4) MR. S SHARMA (r-1,2,3,4) MR A HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2777/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	Bail Appln./972/2025 WITH OFFICE NOTE, FIXED	RUSTHANA BEGUM @ RUSTHANA BEM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
3	AB/396/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HABIJUR RAHMAN @ HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. B B GOGOI MR. A S CHOUDHURY S. HUSSAIN MR. S HANDIQUE	MS. D SAIKIA, Amicus Curiae, (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
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18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025

19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



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[For Tuesday,22nd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1653/2025 FIXED	PICKLU PAUL Versus UNION OF INDIA AND 2 ORS.	MR N DASGUPTA MR H DAS	DY.S.G.I. SC, CUSTOMS
ORDER (STAY VACATING)			
2 I.A.(Civil)/894/2025 FIXED in WP(C)/799/2025	ASSAM SANTALI SAHITYA SABHA Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SCERT, ASSAM SC, WPT AND BC SC, EDU
WITH WP(C)/799/2025	ASSAM SANTALI SAHITYA SABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, WPT AND BC
ADMISSION			
3 WP(C)/5523/2015 PART-HEARD, FIXED	SURJU ORANG Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MR. S BORTHAKUR, AMICUS CURIAE MR.A MAHANTA	SC, NHM SC, HEALTH
WITH WP(C)/8645/2018	SAHAB UDDIN MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT, R-5) MRS. D DAS BARMAN (GA, ASSAM, R- 6) MS. A BORA (SC, HEALTH DEPARTMENT, R-1 TO 4) SC, NHM SC, HEALTH
5 WP(C)/2839/2023 PART-HEARD, FIXED	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR. R BORPUJARI MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC

6	WP(C)/5075/2016 FIXED WITH I.A.(Civil)/1268/2016 in WP(C)/5075/2016	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR	GA, ASSAM
7	WP(C)/5656/2021 FIXED	BEDABRATA BORA Versus THE STATE OF ASSAM AND 3 ORS SARAT CH SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR.K GOGOI MS.P BORAH MR.S BORTHAKUR MR. S CHAKRABORTY	GA, ASSAM MR P CHOUDHURY (r-3) MS P SAIKIA (r-3) ASSTT.S.G.I.
8	WP(C)/1960/2022 FIXED	BALIMARA TEA CO PVT LTD (UNIT BALIMARA TEA ESTATE) Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MS S SHARMA MR K TALUKDAR	MR G N SAHEWALLA(R- 6,7,8,9) MR S DEKA (R-6-9) MS. J BORO (R-6-9) MS J DAS (R-6-9) MR M SAHEWALLA(R- 6,7,8,9) MS. S. TODI(R-6,7,8,9) MS G DUGAR(R-6,7,8,9) MS T J SAHEWALLA(R- 6,7,8,9) SC, FINANCE SC, ATPPF
9	WP(C)/6131/2024 FIXED	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH	GA, ASSAM SC, HEALTH SC, REVENUE
10	WP(C)/6944/2024 FIXED	DIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS.	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, NHAI MR A K SHARMA (For R/P no.11(A) to 11 (E), DY.S.G.I. SC, AEGCL
11	WP(C)/1409/2025 FIXED	PARBIN SULTANA Versus THE STATE OF ASSAM AND 8 ORS.	MD S HOQUE MR. M DEKA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FOREST SC, P C B A
12	WP(C)/1493/2025 FIXED	AMIT KUMAR DEB AND 8 OTHERS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K TALUKDAR MR S ISLAM A BEGUM	GA, ASSAM SC, REVENUE
<u>ORDERS</u>				
13	WP(C)/762/2025 FIXED	DILIP KR SAHA Versus THE STATE OF ASSAM	ROFIQUL ISLAM T TALUKDAR	SC, CO OP GA, ASSAM
14	WP(C)/1161/2025 FIXED	MST. ALEMAN NESA AND ANR Versus STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE SC, PWD
<u>HEARING</u>				
15	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
16	WITH WP(C)/1224/2014	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES

17	WP(C)/4870/2016	M/S IORA and ANR Versus THE UNION OF INDIA and 5 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MS.M BARMAN MS.J GOGOI R SARMAH MR.K GOSWAMI MS M KAKOTY MR.M ISLAM MS. S SAIKIA MS.A NEOG MS M KAKOTY	DR.B AHMED(SC,INDUSTRIES) MS.P DAS(R-6) MR.G DAS(R-6) MR. K K PARASAR ASSTT.S.G.I.
18	WP(C)/2087/2017 FIXED	GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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[For Tuesday,22nd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1207/2025	RAJU SHANKHARE AND 2 ORS. Versus THE STATE OF ASSAM	MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
MOTION				
2	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM
3	AB/562/2025 FIXED	ASHISH KR DEY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
4	AB/769/2025 FIXED	NARJIMA BEGUM @ NARJUMA BEGUM Versus THE STATE OF ASSAM	L BANIK MS. S KAUR MR. R R BAISHYA	PP, ASSAM
5	AB/887/2025 FIXED	SAHADAT ALI CHOUDHURY Versus THE STATE OF ASSAM	MS S RASUL MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
BAIL HEARING (BA)				
6	Bail Appln./116/2025 WITH CASE RECORD(SCANNED COPY), FIXED	LALRUHLU HMAR AND ANR Versus UNION OF INDIA AND ANR	MR. N J DUTTA MR A BASUMATARY	SC, DRI
7	Bail Appln./282/2025 FIXED	JOYDEV MAJUMDER @ JAYDEV MAZUMDAR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM
8	Bail Appln./407/2025 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A B T HAQUE MR. A B T HAQUE	PP, ASSAM
9	Bail Appln./968/2025 WITH OFFICE NOTE, FIXED	DURGA CHAUHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR S SHARMA (INFORMANT) U PRASAD(INFORMANT) PP, ASSAM
10	Bail Appln./1072/2025 WITH CASE RECORD(SCANNED COPY), FIXED	AJIRAN BEGUM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY K. SUMI	PP, ASSAM

11	Bail Appln./1164/2025 FIXED	ACHINI KUMAR PHUKAN Versus THE STATE OF ASSAM	MR. D CHUTIA MR P H KONWAR	PP, ASSAM
<u>BAIL HEARING</u>				
12	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
WITH				
13	AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
14	AB/421/2025 FIXED	SRI AMIT KUMAR JHA, Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
15	AB/433/2025 FIXED	BHUPEN BARMAN Versus THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM
16	AB/593/2025 FIXED	SMT DIPANDITA @ DIPANWITA DEKA @ BORA @ PINKY AND ANR. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH B CHOWHAN	PP, ASSAM
17	AB/602/2025 FIXED	KARAM ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM
18	AB/608/2025 FIXED	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
19	AB/616/2025 FIXED	SANIDUL MOLLAH AND ANR Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED MS F INTAZ	PP, ASSAM
20	AB/658/2025 FIXED	AKSHAY MANDAL Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	SPL PP,FOREST ASSAM PP, ASSAM
21	AB/664/2025 FIXED	UTTAM JYOTI NATH Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA MS R MEDHI	PP, ASSAM
22	AB/836/2025 FIXED	EUSHAB ALI SHEIKH ALIAS ESOB ALI Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN MR Z RAHMAN R BEGUM H G DAISY	PP, ASSAM
23	AB/841/2025 FIXED	SRI NILOY DAS @ RASEL DAS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR B K DAS	PP, ASSAM
24	AB/847/2025 FIXED	ANOWAR HUSSEIN ALIAS ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
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9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
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20)	MR H GUPTA	21-04-2025	To	22-04-2025



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[For Tuesday,22nd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1180/2025	ANOWAR ALI SK ALIAS MITHUN Versus THE STATE OF ASSAM	MR M RANA MS A DEVI	PP, ASSAM
2	Bail Appln./1202/2025	DIPAK MALAKAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
3	Bail Appln./1204/2025	RANJIT KUMAR AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
MOTION				
4	AB/907/2025	ATAUR RAHMAN Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./3380/2024 WITH CASE RECORD(SCANNED COPY)	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
6	Bail Appln./3529/2024 WITH CASE RECORD(SCANNED COPY)	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
7	Bail Appln./3560/2024 WITH CASE RECORD(SCANNED COPY)	AKHTAR HUSSAIN @ AKATAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	MR. N MAHAJAN, (AMICUS CURIAE, R-2) PP, ASSAM
8	Bail Appln./3907/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AKLAS UDDIN LASKAR Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. J GHOSH	PP, ASSAM
9	Bail Appln./235/2025 WITH CASE RECORD(SCANNED COPY)	SANOJ KUMAR RAY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
10	Bail Appln./480/2025 WITH CASE RECORD(SCANNED COPY)	MD ELIYAS KHAN, Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
11	Bail Appln./482/2025 WITH CASE RECORD(SCANNED COPY)	AMIR KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

12	Bail Appln./776/2025 FIXED	ISHRAFUL ISLAM @ ISHRAFUL ALOM @ ASRAFIL ALOM Versus THE STATE OF ASSAM AND ANR.	MR. M R KHANDAKAR	PP, ASSAM
13	Bail Appln./875/2025 WITH OFFICE NOTE, FIXED	BALDEV RAY Versus THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
14	Bail Appln./885/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SULEMAN UDDIN @ CHULEMAN UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
15	Bail Appln./916/2025 FIXED	MD HASU MIYA AND ANR Versus THE STATE OF ASSAM	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
16	Bail Appln./969/2025 WITH OFFICE NOTE, FIXED	MUKESH KUMAR @ MUKESH KUMAR PASWAN Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR H R KHAN	PP, ASSAM
17	Bail Appln./1084/2025 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
18	Bail Appln./1120/2025 FIXED	SRI SALAM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
19	Bail Appln./1125/2025 BA 3445/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	MAHBUB HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<u>BAIL HEARING</u>				
20	AB/3022/2024 WITH CASE RECORD(SCANNED COPY)	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM
21	AB/126/2025 FIXED	MD. MAHIBULLAH SK. Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH	PP, ASSAM
22	AB/226/2025	ATUL MIRDHA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS N DEKA MR SAURADEEP DEY	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
23	AB/252/2025 FIXED	PAKIJA KHATUN Versus THE STATE OF ASSAM	MD N ISLAM	PP, ASSAM
24	AB/459/2025 FIXED	ABDUL MALEK AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR S ISLAM MR B ISLAM	PP, ASSAM
25	AB/545/2025 FIXED	RANJOY KANOI AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR SARFRAZ NAWAZ MR. LENTSO	SC, EXCISE DEPTT.
26	AB/605/2025 WITH OFFICE NOTE, FIXED	NAYANMONI PEGU @ MONI Versus THE STATE OF ASSAM AND ANR	MR. A DUTTA MR K DOLEY	PP, ASSAM
27	AB/654/2025 FIXED	AM BAHADUR CHETRY Versus THE STATE OF ASSAM	MR. S D ROY MS K DEKA	SC, WILD LIFE PROTECTION PP, ASSAM
28	AB/662/2025 FIXED	BRAHMA SAH AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
29	AB/703/2025 FIXED	BIKASH AXOM @ BIKASH BORUAH Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
<u>ORDERS</u>				
30	I.A.(CrI.)/372/2024 FIXED in W.P.(CrI.)/13/2019	THE UNION OF INDIA AND 3 ORS Versus HITESH BARUAH	RANJIT KUMAR DEV CHOUDHURY	

	WITH W.P.(CrI.)/13/2019	DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
31	WITH W.P.(CrI.)/14/2019	DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
	WITH I.A.(CrI.)/318/2024 in W.P.(CrI.)/14/2019	THE UNION OF INDIA AND 3 ORS Versus DR. MIHIR KUMAR BARUAH	RANJIT KUMAR DEV CHOUDHURY	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH
32	WITH W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
	WITH I.A.(CrI.)/321/2024 in W.P.(CrI.)/15/2019	THE UNION OF INDIA, Versus DHARANI DHAR BARUAH,	RANJIT KUMAR DEV CHOUDHURY	
33	I.A.(CrI.)/1004/2024 AB 2149/2024(D/O) in AB/2149/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM	SAIFUL ISLAM	PP, ASSAM
34	I.A.(CrI.)/220/2025 BA 2427/2024(D/O), FIXED in Bail Appln./2427/2024	HARICHARAN BISWAS Versus THE UNION OF INDIA,	S K DAS	SC, NCB
35	I.A.(CrI.)/361/2025 BA 918/2025(D/O) in Bail Appln./918/2025	UNION OF INDIA Versus UMMER FAROOQ ALIAS UMMER FAROOQ MAMMUNHI	MR. M K BORO	

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025
7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
14)	MR. O P BHATI	11-04-2025	To	03-05-2025
15)	MR B PATHAK	21-04-2025	To	01-05-2025
16)	R C SANCHATI	21-04-2025	To	05-05-2025
17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1071/2025 WITH OFFICE NOTE, FIXED	BALIRAM RABHA Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
<u>ADMISSION</u>				
2	CRP(IO)/153/2024 PART-HEARD, FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
3	WITH CRP(IO)/140/2024	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
<u>BAIL HEARING (BA)</u>				
4	Bail Appln./3850/2024 BA 2823/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
5	AB/554/2025 FIXED	MD NUR AHMED ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6	AB/798/2025 FIXED	SRI SONAMIAH FOKIR AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
<u>ORDERS</u>				
7	RFA/56/2015 WITH LCR, FIXED	ASSAM STATE TRANSPORT CORPORATION and ANR Versus M/S SRI RANI SATI AUTO STORES	MR.M SARMA MS.I GOHAIN MS.M DUTTA	MR.S S SHARMA MS.L SHARMA MRA SHARMA
8	MACApp./108/2019 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD Versus SRI DHANIRAM NATH AND 4 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR SISHIR DUTTA MR. R ALI MR. A LAL(R-1) MR. S DUTTA MR. M B ISLAM
9	WITH MACApp./9188/2020 (Filing Number)	DHANIRAM NATH Versus ANJUMAL HASAN AND 4 ORS. F		

	WITH I.A.(Civil)/2093/2020	DHANIRAM NATH Versus MD. ANJUMAL HASAN AND 4 ORS.	MR M BEZBARUAH MS M BAISHYA MR K J PATHAK	MR SISHIR DUTTA MR. U N CHATTRY (R-4) MR. O LASKAR (R-4) MS M CHOUDHURY
		HEARING		
10	MACApp./923/2018 PART-HEARD, LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT CHANDRA PRABHA DAS and 3 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MRS. K K CHOUDHURY (R3) MR. S U MAZUMDAR MR. R Deka (R-4) MR. A AHMED MR. P P BORTHAKUR MR. P P BORTHAKUR MR B P BORAH (r-2) MR P J DUTTA (r-2) PRIYANKU PRATIM PARASOR(R-1) MR R S RONGHANG (r-2) MR. T KALITA(R-1) MS IVY HUSSAIN(R-1) S I AKAND (R-4) PP, ASSAM
11	LA.App./2/2019 PART-HEARD, WITH LCR	SRI ALOK BAGARIA ANR ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH	MR. A M BORA MR A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
12	WITH LA.App./3/2019 WITH LCR	SRI ALOK BAGARIA AND ANR Versus THE COLLECTOR CUM DEPUTY COMMISSIONER, DIBRUGARH AND 2 ORS.	MR.A D CHOUDHURY MR.A D CHOUDHURY MR. S DEKA MR. P DUTTA	GA, ASSAM MR. M NATH MR. A BHATTACHARJEE
13	Crl.A./424/2023 1 Y 6 M 11 D :PART-HEARD, WITH LCR 3(THREE) FILES WITH I.A.(Crl.)/1115/2023 in Crl.A./424/2023	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN	K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM
14	RSA/35/2018 WITH LCR	ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR. PHANI CHANDRA DAS Versus SUNIL DAS and ANR	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
15	RSA/236/2018 WITH LCR	PHANI CHANDRA DAS Versus SUNIL DAS and ANR	MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA	MR. J I BORBHUIYA (R1 AND 2) MS F BEGUM (R1 AND 2) MR. L MOHAN (R1 AND 2)
16	RFA/26/2019 CAVT. NO.0058/2019 WITH LCR, FIXED	MD ABU BAKKAR SIDDIQUE AND ANR Versus MD ABDUL KADIR M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MS. A BEGUM MR. S N TAMULI	MR. R BARUAH MR. A IKBAL
17	WITH RFA/25/2019 CAVT. NO. 0058/2019 WITH I.A.(Civil)/774/2019 in RFA/25/2019	M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS M/S JUPITER REAL ESTATE PVT LTD AND ANR Versus UNION OF INDIA AND 3 ORS	MR K K MAHANTA MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. K SINGHA MR. S G BHATTACHARJEE MR. M KASHYAP MR. A SALAMUDDIN	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
			MR. R K BHUYAN MR. B CHAKRABORTY MR K L GUPTA MR. S G BHATTACHARJEE MR. M KASHYAP	GA, ASSAM MR. B SARMAH MR. B SARMA MR. B SARMA SC, NF RLY FOR CAVEATOR
			MR K L GUPTA MR. S G BHATTACHARJEE	GA, ASSAM MR. B SARMAH SC, NF RLY FOR CAVEATOR

18	RERA APPEAL/1/2023 WITH LCR, FIXED WITH I.A.(Civil)/3189/2022 in RERA APPEAL/1/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR	MR. N DEKA MR. M GOGOI	MR S DAS (FOR CAVEATOR)
19	MACApp./41/2023 WITH LCR, FIXED WITH I.A.(Civil)/334/2023 in MACApp./41/2023 WITH I.A.(Civil)/900/2023 in MACApp./41/2023	M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR. ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS. ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS. NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. N DEKA MR. M GOGOI MR A R BAROOAH MR. R C PAUL MR. R C PAUL MR. I A TALUKDAR	MR. R C PAUL
20	I.A.(Civil)/3537/2023 WITH LCR in CRP(IO)/12/2023 WITH CRP(IO)/12/2023	MANJU KALITA AND 4 ORS Versus ROBITA BARMAN@ROBITA BARMAN KALITA, ROBITA BARMAN@ROBITA BARMAN KALITA Versus MANJU KALITA AND 4 ORS	MR P UPADHYAY MS. P R MAHANTA MR. G K MEDHI MS. JYOTI CHETRY MR. M A SHEIKH MR. M HOSSAIN	MR. M A SHEIKH MR. M HOSSAIN MR P UPADHYAY(R-1 TO 5) MS. P R MAHANTA MR. G K MEDHI(R-1 TO 5) MS. JYOTI CHETRY(R-1 TO 5)
21	Mat.App./4/2024 WITH LCR, FIXED WITH I.A.(Civil)/437/2024 in Mat.App./4/2024 WITH I.A.(Civil)/1476/2024 in Mat.App./4/2024	XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX XXXXXXXX Versus XXXXXXXX	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS. S KANUNGOE	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY MR. A M BARBHUIYA
22	RSA/70/2024 WITH LCR, FIXED	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	MR. K BORUAH MR. B HALDAR

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
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17)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Tuesday,22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./113/2016 WITH LCR, FIXED	ZEHIRUL ISLAM Versus SRI CHITTA DAS and ANR	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.J BORAH MR. S BISWAS	MR.B K PURKAYASTHA(R-2) MS. R D MOZUMDAR(R-2) MR. A DUTTA MS.S D SAIKIA R-1 MS.K DEKA(R-2) MS. C MOZUMDAR(R-2) MR. S P SHARMA (R-2) MRS. P M DUTTA
	WITH I.A.(Civil)/2153/2023 in MACApp./113/2016	ZEHIRUL ISLAM, Versus SRI CHITTA DAS and ANR	MR.S C BISWAS	MR.B K PURKAYASTHA(R-2) MR. A DUTTA MS. S D SAIKIA MS.K DEKA(R-2) MRS. P M DUTTA
2	Tr.P.(C)/85/2023 FIXED	RANA MAYA PRADHAN Versus BIKASH NEWAR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
3	FAO/65/2024 B/O	MAYA RANI PAUL AND 2 ORS Versus TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	MR. D CHAKRABARTY MS D.CHAKRABARTY
	WITH I.A.(Civil)/2469/2024 in FAO/65/2024	MAYA RANI PAUL AND 2 ORS Versus TINKU PAUL	MR. D MOZUMDER MR C GOGOI MS D DEVI MS. S NATH MR. D MAZUMDAR	
4	I.A.(Civil)/1187/2025 B/O in MACApp./245/2024	SMTI RINA PAGAG Versus NATIONAL INSURANCE COMPANY LIMITED	MR. P J SAIKIA MR. A K GUPTA	MR C PHUKAN

	WITH MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C PHUKAN MR. S C BISWAS (R4, R5) MR. P J SAIKIA MR. A K GUPTA MS. U NANDA (R4, R5) MS. J GHOSH (R4, R5)
	WITH I.A.(Civil)/1672/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C. PHUKAN MR. P J SAIKIA
	WITH I.A.(Civil)/1678/2024 in MACApp./245/2024	NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. C. PHUKAN MR. P J SAIKIA MR. A. K. GUPTA
		HEARING	
5	MACApp./28/2011 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA MR.N D BHUYAN MR.D DAS MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA MR.N D BHUYAN MR.D DAS MR.G KALITA
6	MFA/43/2014 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS MR.K BHATTACHARJEE(R-1&2) MR.J C BARMAN(R- 1&2) MR.A GANGULY MR.D BANERJEE(R- 1&2) MR. D. BORAH (r-3,4) MR.S KHANR- 1 and 2
	WITH MC/1794/2014 in MFA/43/2014	NEW INDIA ASSURANCE CO. LTD. Versus HERRA BARUAH and ANR.	MR.A AHMED
	WITH I.A.(Civil)/2370/2018 in MFA/43/2014	SMT. HEERA BARUAH AND ANR Versus M/S NEW INDIA ASSURANCE CO. LTD.	MR. K BHATTACHARJEE MR J C BARMAN MR. D BANERJEE MR. K K BHATRA MR. R K BHATRA MR. A AHMED MS P HUJURI MS S DAS
7	MACApp./302/2017 WITH LCR, FIXED	DIPANKAR PAUL Versus THE BRANCH MANAGER,	MR.J SINGH MR.B J MUKHERJEE MR. B J MUKHERJEE MR.G BHARADWAJ MS.S BISWAS MS R SAHA MS.D GUPTA MR. A J SAIKIA MR.U K DUTTA(R-3) MR.K BORAH(R-3)
8	MACApp./137/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI MAISANA BEGUM and 4 ORS	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. R KATHKATIA MS. R D MOZUMDAR MRS. L N CHOUDHURY MR. M H CHOUDHURY MR. A UPADHYAY MS. S KHAN MS. C MOZUMDAR MS. K JAIN MR. S P SHARMA MR. P UPADHYAY
9	MACApp./257/2018 WITH LCR, B/O	M/S UNITED INDIA INSURANCE CO. LTD Versus SMTI RENU SAIKIA and ANR	MD. A AHMED MR. A J SAIKIA MR.P KALITA MR G S BORO MRS.A BHATTACHARYYA MR. R PHUKAN MR. R MAHANTA
10	MACApp./957/2018 WITH LCR, B/O	SRI PRANAB BHATTACHARYA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. S DUTTA MR. A DUTTA (R-1) MR. R C PAUL MS S MOCHAHARI MR. S DUTTA MRS. P M DUTTA (R-1)

11	MACApp./122/2020 WITH LCR, FIXED	SAMSUL HAQUE CHOUDHURY Versus SWEETY ZOHRMANGLAHI and ANR	MR. S C BISWAS MR. S DAS MS A BORAH MS. J GHOSH MR. N D ROY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/13/2021 in MACApp./122/2020	NEW INDIA ASSURANCE COMPANY LTD. Versus SAMSUL HAQUE CHOUDHURY AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR S DAS
12	MFA/86/2021 WITH LCR, FIXED	NASIMA KHATUN AND 4 ORS. Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR S DUTTA (r-1) MS. S. MOCHAHARI (r-1) MR. S DUTTA (r-1) MR S DUTTA (r-1)
13	MACApp./349/2021 WITH LCR, FIXED	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
14	WITH MACApp./706/2018	ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
15	CRP(IO)/265/2022 WITH LCR	BIRAJ KUMAR DAS Versus MRS. KONIKA DAS	MR A TEWARI MR. A M KHAN MS. C DUTTA MS. K HAZARIKA MS. M BAISHYA	MR. P J SAIKIA MS D DUTTA
16	MACApp./855/2022 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.	MR. S K GOSWAMI MR. R SHARMA	MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1)
17	MFA/25/2023	NASIR UDDIN Versus THE REGIONAL MANAGER M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD and 2 ORS	MS.M DAS MR.M DEKA MR.S ISLAM MR H HOQUE	MR. R GOSWAMI MR. M TALUKDAR (r-3) MR. N UDDIN (R-2) MR. M ISLAM (R-2) MS. M SAIKIA MS. P BORTHAKUR MR S K CHHETRY (R-2)
18	WITH MFA/17/2017 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus NASIR UDDIN and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MS.M DAS(R-1) MR.M DEKA(R-1) MR.S ISLAM(R-1) MR.M ISLAM(R-2) MS.F N AHMEDR-2 MR.N UDDIN(R-2) MR H HOQUE(R-1)
19	CRP(IO)/315/2023 WITH LCR, FIXED	JEHIRUL ISLAM AND 12 ORS Versus NUR HUSSAIN AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MD. M H CHOUDHURY (r-1,2) MR. P CHAKRABORTY (r-1,2) R. BARUAH (r-1,2) MR. S N AHMED (r-1,2) TANZIM L. CHOUDHURY (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
4)	J SHARMA	08-04-2025	To	24-04-2025
5)	MR J DAS	01-04-2025	To	02-05-2025
6)	MR A K DAS	08-04-2025	To	08-05-2025

7)	MR T C DAS	10-04-2025	To	01-05-2025
8)	MR. P SARMA	07-04-2025	To	04-05-2025
9)	S. K. GUPTA	11-04-2025	To	04-05-2025
10)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
11)	MS. N M DEKA	05-04-2025	To	19-12-2025
12)	MR D K DAS	21-04-2025	To	02-05-2025
13)	MRS. M A OZAH	21-04-2025	To	25-04-2025
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18)	MR. C CHOWDHURY	21-04-2025	To	23-04-2025
19)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
20)	MR H GUPTA	21-04-2025	To	22-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 22nd April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3871/2023 PART-HEARD, FIXED	LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K MEDHI P. SWARGIARY MR K K MEDHI	GA, ASSAM MR S CHOUDHURY (R-3,4,5) MS R MEDHI(R-3,4,5)
2	WP(C)/7/2018	RAMCHANDRA KONCH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	GA, ASSAM
3	WP(C)/2106/2018	AMAR CHAND MAHESWARI Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR P DEKA MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM
4	WITH WP(C)/1469/2018	RAM AVTAR MANIHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM
5	WITH WP(C)/2107/2018	RAM AVTAR MANIHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM
6	WITH WP(C)/4419/2018	RAM AVTAR MANIHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	GA, ASSAM
7	WP(C)/2300/2018	KHALILUR RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. Z HAMMAD MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM
8	WP(C)/2359/2018	GANESH CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	GA, ASSAM

9	WP(C)/2569/2018	MANJU BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM MR. N HASAN (R6) MR. S BORTHAKUR (R6 & 7) MS. S KAKATI (R6 & 7) MR. C CHAKRAVARTY (R7)
10	WP(C)/3292/2018	YOUNG BENGAL CO-OPERATIVE LABOUR CONTRACT SOCIETY LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. R DUBEY MS. A B KAYASTHA	MR. B SARMA (SC, N.F. RAILWAY) SC, RAILWAY
11	WP(C)/3509/2018	M/S SRI ARIHANT ELECTRONICS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR G KHANDELIA MS J TRIPATHI	MR. S BORTHAKUR (R2, R3) MS. P BORAH (R2, R3) ASSTT.S.G.I. SC, A A I
12	WP(C)/3569/2018	TAPAN KUMAR DAS Versus THE UNION OF INDIA AND 3 ORS.	MS C MEDHI MR. S NATH	GA, ASSAM MRS. R BORAH (SR. RAILWAY PANEL COUNSEL, R1, R2) ASSTT.S.G.I. SC, RAILWAY
13	WP(C)/3655/2018	CHARU TECHNOLOGY (PVT.) LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS KEWI	SC, P H E
14	WP(C)/3661/2018	RANJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D BARMAN MR. K M HASSAN	SC, HIGHER EDU MR. R P KAKOTI (R5) GA, ASSAM MR. A K DUTTA (R5) MRS. A. GAYAN, CGC MR. B GOGOI MR. S SUTRADHAR (R5) SC, FINANCE DEPTT. SC, IIT SC, REVENUE MR. R BARPUJARI
15	WP(C)/8193/2018	NIRUTPOL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K BORAH MR. P K BORAH MRS M K BORAH	GA, ASSAM SC, REVENUE
ORDERS				
16	WP(C)/4189/2016	SMTI NIRU SAIKIA Versus THE STATE OF ASSAM AND 12 ORS	MR. M K BORAH MS.S DAS MRM HAZARIKA	GA, ASSAM
17	WP(C)/1566/2020	HUSSAIN AHMED MAJUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S P HUSSAIN	GA, ASSAM
WITH				
18	WP(C)/2348/2017	HUSSAIN AHMED MAZUMDAR Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM
WITH				
	I.A.(Civil)/4129/2019 in WP(C)/2348/2017	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS. S P HUSSAIN	SC, FOREST
19	WP(C)/1814/2023	ABDUL LATIF Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY	GA, ASSAM SC, REVENUE
20	WP(C)/2062/2023 WITH OFFICE NOTE	DHARAM BASFOR AND 19 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC SC, GMC
WITH				
21	WP(C)/2097/2023	SMTI. KANTI BASFORE AND 20 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPARTMENT. SC, WPT AND BC SC, GMC

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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[For Tuesday,22nd April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/467/2019 FIXED	MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION
2	WP(C)/1306/2022 FIXED	SARWAN KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	ASSTT.S.G.I.
3	WP(C)/2162/2022 FIXED	EX CT/GD JITU MONI DAS FORCE NO. 075132997 Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. U K GOSWAMI, CGC ASSTT.S.G.I.
4	WP(C)/3450/2024 FIXED	JOGANANDA SARMA Versus UCO BANK AND 5 ORS	MR A DASGUPTA MR MONOJ ROY	MR. M SHARMA (R- 1 TO 5) MS. S YASMIN (R- 1 TO 5) DY.S.G.I. SC. UCO BANK
5	WP(C)/3656/2024 FIXED	PRASAD KUMAR ROY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA J M SULAIMAN MS S DAS	GA, ASSAM SC, P H E
6	WP(C)/5569/2024 B/O	THANESWAR BANIA AND 14 ORS Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MR. U J SAIKIA	SC, K A A C SC, P H E
7	WP(C)/1823/2025 FIXED	RANJIT CHAUHAN Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.
8	WITH WP(C)/584/2025	ASHRAFUL ISLAM KAZI AND 10 ORS Versus THE UNION OF INDIA AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	MR. S S ROY DY.S.G.I.
9	WITH WP(C)/1824/2025	SRI RATUL TALUKDAR Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.
10	WITH WP(C)/1825/2025	CHARJUL AMIN Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.

11	WITH WP(C)/1827/2025	MRINMOY DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) PP, ASSAM
12	WITH WP(C)/1828/2025	DHRUBAJIT TALUKDAR Versus THE UNION OF INDIA AND 6 ORS	MR. A DEKA MR D S DEKA	GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I.
HEARING				
13	WP(C)/5308/2018 PART-HEARD, BY SLIP	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM
14	WP(C)/4379/2012 FIXED	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.D SARMAH MR.A SARMA MR.T BARUAH MR.S DUTTA MRM P GOSWAMI	MR.P K ROY SC, F C I
15	WP(C)/3239/2014	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
16	WP(C)/3325/2015	AMBIKA ROY Versus THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
17	WP(C)/7688/2015	SABITA TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, MR. J.K. GOSWAMI, SC, AIDC MR D DEKA (R-5,6) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
18	WP(C)/1325/2018	ALL ASSAM DEVELOPMENT AUTHORITY EMPLOYEES JOINT COUNCIL AND 2 ORS. Versus THE STATE OF ASSAM AND 27 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. B K PURKAYASTHA (R19, R5) MR. P J SAIKIA (R8) MR. N HAQUE (R25) MR. K M HALOI (R16) MR. M I HUDA (R16) MS I DAS (R16) MR. B DEKA MS. M KECHII (R8) MR. M HUSSAIN MR. U SAIKIA MR. M P CHOUDHURY MRS. A BORAH MR. B DAS (R16) MR. B P CHANGMAI MS. M BORUAH MS. S RASUL MS. M BORUAH (R19, R5)

19	WP(C)/3101/2020	TAPAN KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR K KHANNA (r-2) MS M DAS (r-2) SC, INDUSTRIES AND COMMERCE SC, SEC. EDU.
20	WP(C)/3146/2020	JYOTISH PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H TALUKDAR SC, FINANCE	
21	WP(C)/3292/2020	HELAL UDDIN KHAN AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MS. D DEKA MR. C CHAKRAVARTY	SC, PNRD MR. A ROY, SC, P&RD SC, FINANCE DEPTT.
22	WP(C)/1507/2023 FIXED	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
23	WP(C)/1823/2024 FIXED	RUBUL SAIKIA AND 9 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR. R J DAS	27-04-2025	To	28-04-2025
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BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./308/2023 FIXED	PINKU PAUL @ SANKU PAUL Versus THE STATE OF ASSAM AND ANR	MR. JUNM LASKAR	MS. K PHUKAN (LEGAL AID COUNSEL FOR R-2)
2	Crl.Pet./94/2024	RUNUMONI PEGU AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	MR. P NEOG (R-2) PP, ASSAM
3	Crl.Pet./215/2024	KUBOD BIN WAHID Versus EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. N SHARMA B K SINGHA
4	WITH Crl.Pet./110/2024	KUBOD BIN WAHID Versus EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. N SHARMA B K SINGHA
5	Crl.Rev.P./351/2024 FIXED	IKRAMUL HOQUE Versus SAFIA KHATUN	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	MR. SURAJIT DAS MR. A W AMAN MS. SURAYA RAHMAN MR. SARFRAZ NAWAZ SAMIM RAHMAN
	WITH I.A.(Crl.)/856/2024 in Crl.Rev.P./351/2024	IKRAMUL HOQUE Versus SAFIA KHATUN	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	
6	Crl.Pet./1497/2024 WITH LCR 2 FILES	ABDUL RAJAK LASKAR AND ANR Versus STATE OF ASSAM AND ANR	MS A HUSSAIN S AHMED	MR. T DEURI (R-2) MR. H I CHOUDHURY (R-2) PP, ASSAM
7	Crl.Pet./1539/2024	BANANI CHOUDHURY Versus NIJU MEDHI	MR. B DEKA MS P BARUAH S AZIZ MS N T MANPOONG	MR. D K BORDOLOI
ORDERS				
8	Crl.Rev.P./232/2018 FIXED	INDRAJIT KOCH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	PP, ASSAM
9	Crl.Rev.P./236/2024 WITH LCR 1 FILE	RAJESH BORAH Versus DILIP BHUYAN	TUN RAJKHOWA MR. R BORA	MS N DEKA MR SAURADEEP DEY

10	Crl.Rev.P./490/2024 WITH LCR 2 FILES (SCANNED COPY)	DWIJRAJ ROY CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B ZAMAN	PP, ASSAM
11	Crl.Pet./99/2025	RINTU KUMAR PEGU Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	MD A SAHAD(R-2) POMPA CHOUDHURY(R-2) B.L. SARMA (R-2) PP, ASSAM

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